

THE HYDERABAD STATE APPROPRIATION
ACT, 1951.

No. XV of 1951.

C O N T E N T S .

SECTIONS.

1. Short title.
2. Issue of Rs. 57,11,34,000 out of the Consolidated Fund of the State of Hyderabad for the year 1951-52.
3. Appropriation.

Schedule.

*THE HYDERABAD STATE APPROPRIATION ACT, 1951.

No. XV of 1951.

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1952.

Whereas in view of the provisions contained in Article 266 and clause (3) of Article 212-A of the Constitution of India, it is expedient to authorise the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1952 ;

It is hereby enacted as follows :—

1. This Act may be called the Hyderabad State Appropriation Act, 1951. Short title.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of fifty-seven crores, eleven lakhs and thirty-four thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1952, in respect of the services specified in column 2 of the Schedule. Issue of Rs. 57,11,84,000 out of the Consolidated Fund of the State of Hyderabad for the year 1951-52.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1952. Appropriation.

SCHEDULE.

| Sl. No. | Services and Purposes | SUMS NOT EXCEEDING | | |
|---------|---------------------------------------------------|----------------------------------|----------------------------------------------------------|-------------|
| | | Changed on the Consolidated Fund | Other expenditure to be met out of the Consolidated Fund | Total |
| 1 | 2 | 3 | | |
| | | Rs. | Rs. | Rs. |
| 1 | Customs | .. | 47,19,000 | 47,19,000 |
| 2 | Land Revenue | .. | 1,54,34,000 | 1,54,34,000 |
| 3 | State Excise | .. | 88,92,000 | 88,92,000 |
| 4 | Stamps | .. | 3,83,000 | 3,83,000 |
| 5 | Forest | .. | 33,52,000 | 33,52,000 |
| 6 | Registration | .. | 4,89,000 | 4,89,000 |
| 7 | Charges on account of Motor Vehicles Act. | .. | 13,00,000 | 13,00,000 |
| 8 | Other Taxes and Duties | .. | 8,54,000 | 8,54,000 |
| 9 | Irrigation (including working expenses). | .. | 1,24,78,000 | 1,24,78,000 |
| 10 | Interest on debt and other obligations. | 97,11,000 | .. | 97,11,000 |
| 11 | Appropriation for reduction or avoidance of debt. | 1,48,97,000 | .. | 1,48,97,000 |
| 12 | General Administration | 3,29,000 | 1,26,05,000 | 1,29,34,000 |
| 13 | Administration of Justice | 10,12,000 | 40,10,000 | 50,22,000 |
| 14 | Jails and Convict Settlements | .. | 36,09,000 | 36,09,000 |
| 15 | Police | .. | 5,68,59,000 | 5,68,59,000 |
| 16 | Scientific Departments | .. | 9,62,000 | 9,62,000 |
| 17 | Education | .. | 4,83,12,000 | 4,83,12,000 |
| 18 | Medical | .. | 1,18,50,000 | 1,18,50,000 |
| 19 | Public Health | .. | 62,41,000 | 62,41,000 |
| 20 | Agriculture | .. | 88,75,000 | 88,75,000 |
| 21 | Veterinary | .. | 20,74,000 | 20,74,000 |
| 22 | Co-operation | .. | 23,50,000 | 23,50,000 |
| 23 | Industries and Supplies | .. | 22,18,000 | 22,18,000 |

SCHEDULE.—(Contd.)

| Sl. No. | Services and Purposes | SUMS NOT EXCEEDING | | |
|---------|-------------------------------------------------------------------|----------------------------------|----------------------------------------------------------|--------------|
| | | Charged on the Consolidated Fund | Other expenditure to be met out of the Consolidated Fund | Total |
| 1 | 2 | 3 | | |
| 24 | Miscellaneous Departments | .. | 1,26,60,000 | 1,26,60,000 |
| 25 | Road Transport | .. | 2,18,32,000 | 2,18,32,000 |
| 26 | Civil Works | .. | 2,45,98,000 | 2,45,98,000 |
| 27 | Electricity Schemes | .. | 78,59,000 | 78,59,000 |
| 28 | Other Revenue Expenditure in connection with Electricity Schemes. | .. | 7,000 | 7,000 |
| 29 | Famine | .. | 15,00,000 | 15,00,000 |
| 30 | Political Pensions | .. | 23,19,000 | 23,19,000 |
| 31 | Superannuation Allowances and Pensions. | 5,37,000 | 1,87,63,000 | 1,93,00,000 |
| 32 | Stationery and Printing | .. | 37,45,000 | 37,45,000 |
| 33 | Miscellaneous | 50,00,000 | 2,27,22,000 | 2,77,22,000 |
| 34 | Capital Outlay on Irrigation works | .. | 4,88,31,000 | 4,88,31,000 |
| 35 | Capital Outlay on Improvement of Public Health. | .. | 37,50,000 | 37,50,000 |
| 36 | Capital Outlay on Multi-purpose River Schemes. | .. | 1,06,70,000 | 1,06,70,000 |
| 37 | Capital Account of Civil Works | .. | 1,39,26,000 | 1,39,26,000 |
| 38 | Capital Outlay on Electricity Schemes. | .. | 58,23,000 | 58,23,000 |
| 39 | Capital Outlay on Road Transport Schemes. | .. | 99,09,000 | 99,09,000 |
| 40 | Repayment of Debt | 2,75,000 | .. | 2,75,000 |
| 41 | Loans from the Central Government. | 5,83,000 | .. | 5,83,000 |
| 42 | State Road Fund | .. | 2,00,000 | 2,00,000 |
| 43 | Interest-free and Interest-bearing Advances. | .. | 12,18,10,000 | 12,18,10,000 |
| | Grand Total | 3,23,44,000 | 53,87,90,000 | 57,11,34,000 |

